

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT: PATIALA HOUSE COURTS: NEW DELHI**

**ORDER**

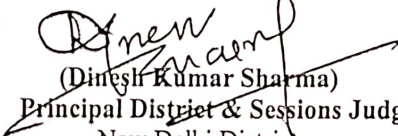
In compliance of letter No.3227-37/2018 dated 17/07/2018 of the Hon'ble High Court of Delhi and in super-session of earlier order no. 2883-2960/Admn./Committee/D&SJ/NDD/2020 dated 03/03/2020 of this Office the following Review Sub-Committee at New Delhi District, Patiala House Courts, New Delhi is hereby re-constituted, on three month rotational basis consisting of the following Judicial Officers/Members, with immediate effect :

S. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Review Sub-Committee	Sh. Parveen Singh, Ld. ASJ-03	Chairperson
		Sh. Dheeraj Mittal, Ld. SCJ-cum-RC	Member
		Sh. Akash Jain, Ld. ACMM-01	Member

**Note :**

1. The Branch Incharge, Committee Branch, NDD., shall ensure that the files of the aforesaid Committee are placed before the Ld. Chairperson(s) or Member(s) as and when required. In case, the Branch Incharge happens to be on leave, the next available Dealing Official of the branch shall present the files so required, till further orders.

2. All the Chairperson are requested to get minutes of meeting prepared by their own Sr. P.A/P.A posted in their respective Courts.

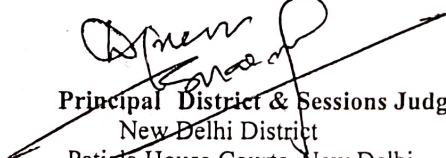
  
(Dinesh Kumar Sharma)  
Principal District & Sessions Judge  
New Delhi District  
Patiala House Courts, New Delhi

No. 1194-1279 Admn./Committee/D&SJ/NDD/2021

Dated : 10/02/24

**Copy forwarded for information to :**

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge(West, East, North-East, Shahdara, South, South-East, South-West, North) District, Delhi/New Delhi.
4. The Principal Judge, Family Court, New Delhi District, New Delhi.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. All the Judicial Officers, New Delhi District, New Delhi.
7. All the Members concerned.
8. All the Administrative Officers (Judicial)/Branch In-charges, NDD, PHC, ND.
9. The P.S. to the undersigned.
10. The Branch In-charge, Committee Branch, NDD for necessary compliance.
11. The APRO, New Delhi District, PHC, ND.
12. Website Committee (Hindi & English), THC, Delhi., with the request to upload the same on the website of the Court.
13. The District System Administrator, NDD to upload the same on the website of this District.
14. The Care Taker, Care Taking Branch, NDD to display on notice board.
15. The Dealing Assistant R&I Section, NDD to upload on LAYERS.

  
Principal District & Sessions Judge  
New Delhi District  
Patiala House Courts, New Delhi